

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 23(ND)2012
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016**

NAME OF THE COMPANY: M/s. Hectafin. Constech (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	Nihyanand Singh	Prachin Company Secretary	Respondent U2	mlb

ORDER

None is present on behalf of the petitioners. Perusal of the case shows that the petitioner has not been pursuing this case diligently. However, since the CLB has now been reconstituted as NCLT, it will be expedient to issue notice to the petitioner. Bench Officer shall issue notice.

To come up on 9.9.2016.

Sd/-
(Ina Malhotra)
Member (Judicial)
Sd/-
(R.Varadnaranjan)
Member (Judicial)